

either in Rajasthan or in Madhya Bharat; and

(b) what steps are being taken by Government in the matter.

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) Yes, Sir.

(b) Broadcasting stations are proposed at Jaipur, Jodhpur, Indore and Gwalior under All India Radio's Five Year Development Plan.

#### BHAKRA CANAL IN RAJASTHAN

\*2078. { **Shri Karni Singhji:**  
**Shri Jaipal Singh:**  
Will the Minister of Irrigation and Power be pleased to state:

(a) the progress of work on the Bhakra Canal in Rajasthan;

(b) the strength of the Engineering Staff employed on the Bhakra Canal in Rajasthan; and

(c) whether the Rajasthan Government have been given any loan by the Government of India for construction of the Bhakra Canal in Rajasthan?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) A Note on the progress of Bhakra Project in Rajasthan for the period ending 31-5-1952 is placed on the Table of the House. [See Appendix X, annexure No. 15.]

(b) The strength of Engineering staff on Bhakra Project is as follows:—

Category	Sanctioned strength	Staff actually employed
1. Suptg. Engineer	1	1
2. Executive Engineers.	4	1
3. Assistant Engineers.	12	12
4. Overseers.	60	35

(c) Yes, Sir. The Government of India gave a loan of Rs. 20 lakhs to the Rajasthan Government for the purpose during the financial year 1951-52.

#### ISKAPALLI SALT FACTORY

\*2079. **Shri Nana Das:** Will the Minister of Production be pleased to state:

(a) what is the total extent of land occupied by Iskapalli Salt Factory in

Nellore District excluding the land in S. No. 1052; and

(b) what area thereof is suitable for raising food crops?

**The Minister of Production (Shri K. C. Reddy):** (a) Nil. The entire Salt Factory at Iskapalli lies within Survey Number 1052, the total extent of which is 1060.38 acres, out of which 438.80 acres are occupied by the Factory.

(b) Nil.

#### AREA UNDER SALT MANUFACTURE IN MADRAS

\*2080. **Shri Nana Das:** Will the Minister of Production be pleased to state:

(a) the total area of land under salt manufacture in the Madras State:

(b) the total area under private individual licensees;

(c) the total area under co-operative organisations; and

(d) the total number of individual licensees who have been allotted fifty and more than fifty acres of land?

**The Minister of Production (Shri K. C. Reddy):** (a) 18,930 acres under licensed manufacture. The extent of land under manufacture without licence is not known.

(b) 17,705 acres.

(c) 1,225 acres.

(d) 43.

#### SALT PRODUCTION

\*2081. **Shri Nana Das:** Will the Minister of Production be pleased to state:

(a) the total quantity of salt produced in India during the half year ended on the 30th June, 1952;

(b) what was the stock of salt as on the 1st January, 1952 in Andhra Districts of Madras State and what was the quantity produced during the half year ended on the 30th June 1952 in those Districts; and

(c) out of the total stock in Andhra what is the quantity that contained 94 per cent. of Sodium Chloride?

**The Minister of Production (Shri K. C. Reddy):** (a) 604 lakh maunds.

(b) The total stock in salt factories in the Andhra Districts was 35.5 lakh

maunds on 1st January 1952. Their total production during the half year ended 30th June 1952 was 36 lakh maunds.

(c) It is not possible to give this information as the analysis of all stocks is not yet complete.

#### PRICES OF INDIAN JUTE GOODS

\*2082. **Shri L. N. Mishra:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether Government are aware that jute goods are being offered to America from the Continent at rates lower than those quoted by India; and

(b) if the answer to part (a) above be in the affirmative, what are the reasons for the comparative high prices quoted by Indian traders?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). Indian Jute mills and Continental Jute mills are competing with each other in selling their products to the American market and it is but natural that the prices quoted by one may at times be lower than the other, depending on costs, nature and size of demand, ability to hold out for better prices and other similar factors.

#### TILAIYA PROJECT

\*2084. **Shri Telkikar:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) the number of villages required to be built for rehabilitating persons likely to be displaced by the Tilaiya Project under Damodar Valley Corporation;

(b) what will be the expenditure on the construction of the villages;

(c) is there any agricultural land under Tilaiya and other submergence areas under Damodar Valley Corporation; and

(d) whether Government have proposed to give the owners land or compensation in cash?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) to (d). The information is being collected and will be placed on the Table of the House as soon as possible.

#### INTEGRATED RIVER PROJECT FOR SOUTH INDIA

\*2085. **Shri Kachiroyar:** Will the Minister of **Planning** be pleased to state whether Government have taken any steps by way of complying with

the request of the residents of South Arcot District mentioned in their memorandum presented to the Technical Committee on Irrigation of the Planning Commission when they visited Madras recently, regarding the integrated river project for South India and if not, the reasons thereof?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** The report of the Technical Committee has not been submitted to the Government.

#### EXPENDITURE ON INDIAN EMBASSIES

\*2086. **Shri K. Subrahmanyam:** Will the **Prime Minister** be pleased to state:

(a) whether any economy has been effected during 1951 in the expenses on Indian Embassies abroad;

(b) whether all the amenities formerly enjoyed by the late High Commissioner in London will be extended to the new incumbent of the office or whether austerity standards are going to be enforced;

(c) what is the money claimed by the High Commissioner in London for the payment of his medical bills during 1951; and

(d) whether there was any audit objection to the sanctioning of the claim?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) A saving of Rs. 21,13,000 on the items for which provision was originally made in the Budget was made. Later, certain fresh decisions involving new financial commitments were taken. Among these were the effects of the re-fixation of the exchange rate between the Indian and Pakistani currency and a certain expansion of the External Publicity organisations. This additional expenditure amounted to Rs. 11,08,100. All this additional expenditure was met from the original sanctioned grant of Rs. 2,72,23,100. Even so, there was a net saving of Rs. 10,04,900 in the financial year 1951-52.

(b) Yes. The allowances we have thus far paid to the High Commissioner in London compared unfavourably with allowances paid to some other principal heads of missions. These have been brought in line with those of other heads of missions. The new High Commissioner is staying in our separate Embassy building which puts an additional burden upon him. Our directions to all our heads of missions are to maintain the responsibilities of their high offices with dignity, but without any lavishness or ostentation.